

(c) when the proposal is likely to be finalised?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) Yes, Sir.

(b) Members of delegations are selected after taking into consideration their record and experience, their suitability for the country, which they are being sent and the occasion and their availability.

(c) By September-October, 1961.

#### **Seizure of Smuggled Gold at Dum Dum**

**4524. Shri Raghunath Singh:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that early on Saturday the 8th April, 1961 at Dum Dum (Calcutta) two foreigners were caught with smuggled gold worth two lacs having with them two special passports issued by Phillipine Government; and

(b) if so, the details of the case?

**The Minister of Finance (Shri Morarji Desai):** (a) and (b). Gold weighing 18.713 Kg. valued at 2,24,000 approximately was seized as smuggled by the Customs authorities at Dum Dum airport on the 8th April, 1961, from two passengers holding special passports issued by the Phillipine Government. The contraband was concealed by the two passengers in specially tailored jackets worn by them. They were arrested and produced before a magistrate who remanded them to jail custody in default of bail.

#### **Hire Charges for Government Transport**

**4525. Shri Ram Shankar Lal:** Will the Minister of Defence be pleased to state the causes of delay in revision of hire charges for Government Transport?

**The Minister of Defence (Shri Krishna Menon):** The time taken for

the revision of hire charges is due to efforts being made to arrive at an agreement by all concerned in regard to the basis for refixing the hire charges.

#### **Forwarding of Applications of Government Employees**

**4526. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of India have decided that except in the case of officers belonging to Central Secretariat Service applications can be forwarded to Union Public Service Commission even for temporary posts;

(b) if so, the reasons therefor; and

(c) whether Government propose to consider the question of waiving this restriction in respect of officers belonging to Central Secretariat Service?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (c). Attention is invited to the Statement laid on the Table of the House in reply to Starred Question No. 1808 answered on the 1st of May, 1961.

#### **Refining of Crude Oil from Cambay**

**4527. Shri T. B. Vittal Rao:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any interim arrangements have been made to refine the crude oil from the Cambay region as the setting up of the proposed refinery in Cambay region is likely to take 3 to 5 years more; and

(b) if so, what are the arrangements?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) and (b). The Oil and Natural Gas Commission propose to start trial production of crude oil at the rate of approximately 1,500 tons per day from Ankleshwar oil-fields only towards the end of 1961.